

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 1215, 1299, 1204 & 1298 OF 2018
IN APPEAL NO. 261 OF 2018**

Dated : 24th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**PTC India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Ravi Kishore
Mr. Raj Chaudhary

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

Mr. Hemant Singh
Mr. Tushar Srivastava for R-3

ORDER

Heard learned counsel for the parties.

Reserved for Orders.

**(S.D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**